

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.**माननीय अध्यक्ष :** अब पत्र सभा पटल पर रखे जाएंगे।**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT):** Sir, on behalf of Shri Raj Nath Singh, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Defence Institute of Advanced Technology, Pune, for the year 2021-2022, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Defence Institute of Advanced Technology, Pune, for the year 2021-2022.

[Placed in Library, See No. LT 7625/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Shripad Yesso Naik, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7626/17/22]

- (3) (i) A copy of the Administration Report (Hindi and English versions) of the Mumbai Port Authority Pension Fund Trust, Mumbai, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Authority Pension Fund Trust, Mumbai, for the year 2021-2022.

[Placed in Library, See No. LT 7627/17/22]

- (4) (i) A copy of the Administration Report (Hindi and English versions) of the Mumbai Port Authority, Mumbai, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Authority, Mumbai, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Authority, Mumbai, for the year 2021-2022.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mumbai Port Authority, Mumbai, for the year 2021- 2022.

[Placed in Library, See No. LT 7628/17/22]

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Authority, Mormugao, for the year 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Authority, Mormugao, for the year 2021-2022.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Authority, Mormugao, for the year 2021-2022, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Authority, Mormugao, for the year 2021-2022.

[Placed in Library, See No. LT 7629/17/22]

12.03 बजे(Shri Rajendra Agrawal *in the Chair*)

विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) उच्चतम न्यायालय न्यायाधीश (वेतन और सेवा की शर्तें) अधिनियम, 1958 की धारा 24 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-
- (एक) उच्चतम न्यायालय न्यायाधीश (संशोधन) नियम, 2022 जो 23 अगस्त, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 649(अ) में प्रकाशित हुए थे
- (दो) उच्चतम न्यायालय न्यायाधीश (संशोधन) नियम, 2022 जो 26 अगस्त, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 661(अ) में प्रकाशित हुए थे

[Placed in Library, See No. LT 7630/17/22]

- (2) उच्च न्यायालय न्यायाधीश (वेतन और सेवा की शर्तें) अधिनियम, 1954 की धारा 24 की उप-धारा (3) के अंतर्गत उच्च न्यायालय न्यायाधीश (संशोधन) नियम, 2022 जो 23 अगस्त, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 650(अ) में प्रकाशित हुए थे, एक प्रति (हिंदी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 7631/17/22]

रक्षा मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रालय में राज्य मंत्री (एडवोकेट अजय भट्ट): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) संविधान के अनुच्छेद 309 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-
- (एक) सेना वेतन (संशोधन) नियम, 2019 जो 20 मार्च, 2019 के भारत के राजपत्र में अधिसूचना सं. का.नि.आ. 05(अ) में प्रकाशित हुए थे
- (दो) वायुसेना वेतन (संशोधन) नियम, 2019 जो 20 मार्च, 2019 के भारत के राजपत्र में अधिसूचना सं. का.नि.आ. 07(अ) में प्रकाशित हुए थे
- (तीन) वायुसेना के गैर-युद्धक (नामांकित) (संशोधन) नियम, 2021 जो 2 दिसम्बर, 2021 के भारत के राजपत्र में अधिसूचना सं. का.नि.आ. 22(अ) में प्रकाशित हुए थे

[Placed in Library, See No. LT 7632/17/22]

- (2) नौसेना अधिनियम, 1957 की धारा 184 के अंतर्गत नौसेना वेतन (संशोधन) विनियम, 2019 जो 20 मार्च, 2019 के भारत के राजपत्र में अधिसूचना सं. का.नि.आ. 06(अ) में प्रकाशित हुए थे

[Placed in Library, See No. LT 7633/17/22]

- (3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) भारत इलेक्ट्रॉनिक लिमिटेड, बंगलुरु के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा
- (दो) भारत इलेक्ट्रॉनिक लिमिटेड, बंगलुरु के वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखा-परीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां

[Placed in Library, See No. LT 7634/17/22]

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खुबा): महोदय, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत औषध (मूल्य नियंत्रण) संशोधन आदेश, 2022 जो 11 नवम्बर, 2022 के भारत के राजपत्र में जारी अधिसूचना सं. का.आ. 5249(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

[Placed in Library, See No. LT 7635/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the year 2019-2020.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the year 2019-2020, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Red Cross Society, New Delhi, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7636/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health & Family Welfare, New Delhi, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health & Family Welfare, New Delhi, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health & Family Welfare, New Delhi, for the year 2020-2021.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 7637/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Medical Commission (erstwhile Medical Council of India), New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Medical Commission (erstwhile Medical Council of India), New Delhi, for the year 2020-2021.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 7638/17/22]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Rishikesh, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Rishikesh, for the year 2020-2021.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 7639/17/22]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Raebareli, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Raebareli, for the year 2020-2021.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 7640/17/22]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Bilaspur, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Bilaspur, for the year 2020-2021.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 7641/17/22]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Kalyani, for the years 2019-2020 and 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Kalyani, for the years 2019-2020 and 2020-2021.
- (14) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 7642/17/22]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Bhopal, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Bhopal, for the year 2020-2021.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 7643/17/22]

- (17) A copy of the Cigarettes and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.592(E) in Gazette of India dated 21st July, 2022 under sub-section 3 of Section 31 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

[Placed in Library, See No. LT 7644/17/22]

(18) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-

- (i) The Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2022 published in Notification No. F. No. Stds/SP(L&C/A)Oil Claims/FSSAI-2018 in Gazette of India dated 31st August, 2022.
- (ii) The Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2022 published in Notification No. F. No. REG/Representation-MSEO/FSSAI-2021 in Gazette of India dated 5th September, 2022.
- (iii) The Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2022 published in Notification No. F. No. Stds./03/Notification(IFR)/FSSAI-2017 (part-3) in Gazette of India dated 1st September, 2022.
- (iv) The Food Safety and Standards (Labelling and Display) Second 7 Amendment Regulations, 2022 published in Notification No. F. No. Std/SP-08/A-1-2020/N-01 in Gazette of India dated 12th October, 2022.
- (v) The Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2022 published in Notification No. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(2) in Gazette of India dated 14th September, 2022.
- (vi) The Food Safety and Standards (Packaging) Second Amendment Regulations, 2022 published in Notification No. F. No. Std/SP20/T(Migration-N) in Gazette of India dated 31st August, 2022.
- (vii) The Food Safety and Standards (Foods for Infant Nutrition) First Amendment Regulations, 2022 published in Notification No. F. No. Std./SP-05/T(IFR-01) in Gazette of India dated 31st August, 2022.
- (viii) The Food Safety and Standards (Labelling and Display) First Amendment Regulations, 2022 published in Notification No. F. No. Std/SP-08/A-1.2021/N-01 in Gazette of India dated 9th September, 2022.

[Placed in Library, See No. LT 7645/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacopoeia Commission for Indian Medicine & Homoeopathy, Ghaziabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Pharmacopoeia Commission for Indian Medicine & Homoeopathy, Ghaziabad, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7646/17/22]

12.04 hrs